

NOTIFICATION No. 174 / 2013

I

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women at The Nilgiris at Uthagamandalam, Krishnagiri in Krishnagiri District and Thoothukudi in Thoothukudi District in the cadre of District Judge along with 19 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Thiru G.P.Elango, Judge, II Additional Special Court for Exclusive Trial of cases under N.D.P.S.Act, Chennai is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at The Nilgiris at Uthagamandalam in the said newly sanctioned Court.

Tmt. C.Thirumagal, Sessions Judge, Mahila Court, Cuddalore is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Krishnagiri in Krishnagiri District in the said newly sanctioned Court.

Tmt. R.Kamalavathy, I Additional District Judge, Thoothukudi is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Thoothukudi in Thoothukudi District in the said newly sanctioned Court.

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II

Thiru K.H.Elavazhagan, I Additional District Judge, Vellore is transferred and posted as V Additional District Judge, Madurai vice Thiru T.Balakrishnan, already transferred.

**HIGH COURT, MADRAS.
DATED: 11.09.2013.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**